PRESENTATION OF TWENLY SECOND REPORT OF THE COMMIT-TEE ON PETITIONS

श्री चन्द्र शेखर (उत्तर प्रदश) मै याचिका समिति का बार्टसवा प्रतिवेदन, प्रस्तन करता ह।

NOMINATIONS TO THE PANEL OF VICE-CHAIRMEN

THE DEPUTY CHAIRMAN Under sub-rule (1) of rule 8 of the Rules of Procedure and Conduct of Business in the Raiva Sabha. I hereby nominate the following Members to the Panel of Vice Chairmen -. . . .

- 1 Shri M P Bhargava
- 2 Shri Akbar Ali Khan
- 3 Shii Ram Niwas Mirdha
- 4 Shri D Thengari

NOMINATIONS TO THE BUSINESS ADVISORY COMMITTEE

THE DEPUTY CHAIRMAN sub-rule (1) of rule 30 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I hereby nominate the following members to be members of the Business Advisory Committee -

- I Shri Arjun Arora
- 2 Shri Sundar Singh Bhandari
- 3 Shri Balachandra Menon
- 4 Shri Om Mehta
- 5 Shri S N Mishra
- 6 Shri Godey Murahari
- 7 Shri Lokanath Misra
- 8 Shrimati Yashoda Reddy

NOMINATIONS TO THE COMMITTEE ON PETITIONS

THE DEPUTY CHAIRMAN Under sub rule (1) of rule 147 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I hereby nominate a new Committee on Petitions consisting of the following Members -

- 1 Shri Chandra Shekhar
- 2 Shri Brahmananda Panda
- 3 Shri A G Kulkarni
- 4 Shrimati Lalitha (Rajagopalan)
 - 5 Chaudhary A Mohammad
- 6 Shri S S Mariswamy
- 7 Shri Muhammad Ishaque
- 8 Shri A K A Abdul Samad
- 9 Shri C. L. Varma
- 10 Shrimati Vidvawati Chaturvedi

Under sub rule (1) of rule 149 of the said Rules I appoint Shri Chandia Shckh ii to be the Chairman of the Committee

NOMINATIONS TO THE COMMITTEE ON PRIVILEGES

THE DEPUTY (HAIRMAN Under sub-rule (1) of rule 192 of the Rules of Procedure and Conduct of Business in the Raiva Sabha I hereby nominate the following members to be members of the Committee on Privileges -

- l Shri Jaisukhlal Hathi
- 2 Shri M P Bhargaya
- 3 Shri M C Chagla
- 4 Shri Pitamber Das
- 5 Shu Bhupesh Gupta
- 6 Shri Akbar Ali Khan
- 7 Shri Om Mehta
- 8 Shri Dahyabhai V Patel
- 9 Shri M C Setalvad

Under sub-rule (1) of rule 193 of the said Rules I appoint Shri M C Setalvad to be the Chairman of the Committee

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NOMINATIONS TO THE COMMITTEE ti zh E ON RULES

THE DEPUTY CHAIRMAN Under sub-rule (1) of rule 217 of the Rules of Procedure and Conduct of Business in the [The Deputy Chairman]

Raiva Sabha I hereby nominate the following members to be members of the Committee on Rules —

Regarding a

- 1 Shri Dalpat Singh
- 2 Shri Banka Behary Das
- 3 Shii Suresh J Desai
- 4 Shii Sitaram Taipuria
- 5 Shii S D Misra
- 6 Shii B T Kulkarni
- 7 Shri C D Pande
- 8 Kumari Shantha Vasisht
- 9 Shri K P Subramania Menon
- 10 Shri Rewati Kant Sinha
- 11 Shri Ram Sahai
- 12 Shri M Veio
- 13 Shri Thillai Villalan

NOMINATIONS TO THE COMMITTEE ON SUBORDINATE LEGISLATION

THE DEPUTY CHAIRMAN Under sub-rule (1) of rule 205 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following members to the Committee on Sub-ordinate Legislation —

- 1 Shri B K P Sinha
- 2 Shri T Chengalvaroyan
- 3 Shri Anand Chand
- 4 Shrimati Bindumati Devi
- 5 Shri K Chandrasekharan
- 6 Shri A P Chatterjee
- 7 Shri Chitta Basu
- 8 Shri M N Kaul
- 9 Shri K P Mallikai junudu
- 10 Shri B S Savnekar
- 11 Shri N Sri Rama Reddy.
- 12 Shri Y Adinarayana Reddy
- 13 Dr B N Antani
- 14 Shii Syed Ahmad
- 15 Dr (Mrs.) Mangladevi Talwar.

Under sub-rule (1) of rule 206 of the said Rules, I appoint Shri B K P Sinha to be the Chairman of the Committee

NOMINATIONS TO THE HOUSE COMMITTEE

1HE DEPUTY CHAIRMAN I hereby nominate a new House Committee consisting of the following members for the period commencing on the 22nd May, 1969 to 21st May, 1970

- 1 Shri R S Doogar
- 2 Dr Bhar Mahavir
- 3 Shri Davaldas Kurre
- 4 Shri K Damodaran
- 5 Shri B K Mahanti
- 6 Dr Salig Ram
- 7 Shri Sheikhan

I nominate Shri R S Doogar to be the Chairman of the Committee

REGARDING A POINT OF ORDER

श्री राजन।रायण (उत्तर प्रदेश) मैडम, हमारा एक पाइन्ट ग्राफ ग्राइंर है। क्या एक ऐसी कमेटी में ऐसे सदस्यों को भी रखा जा सकता है जो दोनो परस्पर विरोध में एक दूसरे के विरुद्ध ग्रदालत में हाजिर हो चुके ह, जैसे कि श्री भूपेण गुप्त भी प्रिवलेज कमेटी में है ग्रीर श्री चागला भी प्रिवलेज कमेटी मैं है ग्रीर चागला साहब श्री भपेण गुप्त के विरुद्ध बाहर कोर्ट में एपीयर हुए है रितो उसी प्रिवलेज कमेटी में दोना कैसे रह सकते है रि मैं ग्रापसे इस विषय में व्यवस्था चाहता ह।

दूसरी बात, क्या ग्रापने श्री भागंव से पहले पूछ लिया है कि फिर तो पेनल से इस्तीफा देकर नही चले जायेगे ? हम तो उनके फिर से ग्राने पर प्रसन्न है हम भागंव जी की व्यवस्था से बहुत प्रसन्न थे।

उपसभापति ग्रव बस करिये। ग्राज वक्त भी बटन कस है।

श्री राजनार।यण ग्रच्छा ठीक है।